

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

O.A No.507/09

Tuesday this the 28<sup>th</sup> day of September 2010

**C O R A M :**

**HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER**  
**HON'BLE Mr.K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

C.A Shaiju  
S/o C.V Antony  
Chathely House, Khannanagar.P.O  
Koratty, Trichur District – 680 309  
Gramin Dak Mail Deliverer  
Muringoor, Vadakkumuri Post Office,  
Trichur District.

... Applicant

(By Advocate Mr.K.Shri Hari Rao)

**V e r s u s**

1. Union of India, represented by its  
Secretary, Ministry of Communications,  
New Delhi.
2. The Superintendent of Post Offices  
Irinjalakuda, Trichur District.
3. The Assistant Superintendent of Post Offices  
Irinjalakuda Sub Division  
Irinjalakuda – 680121, Trichur District.
4. The Assistant Superintendent of Post Offices (OD)  
Irinjalakuda Division, Irinjalakuda,  
Trichur District.

... Respondents

(By Advocate Mr.Sunil Jacob Jose, SCGSC)

This Original Application having been heard on 28<sup>th</sup> September 2010,  
the Tribunal on the same day delivered the following :-

(.....2)



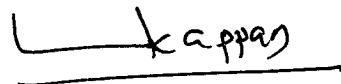
**ORDER****HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER**

The applicant seeks permission to withdraw the Original Application and the same is granted. The Original Application is dismissed as infructuous. No costs.

(Dated this the 28<sup>th</sup> day of September 2010)



**K.GEORGE JOSEPH**  
**ADMINISTRATIVE MEMBER**  
SV



**JUSTICE K. THANKAPPAN**  
**JUDICIAL MEMBER**